

take steps to ensure introduction of the course during academic session 1993-94; and

(f) if so, the details thereof and if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b) Some computer firms offered a scheme of computer literacy to Kendriya Vidyalaya students on a voluntary basis. Under the scheme, the premises of Kendriya Vidyalayas after class hours, computer literacy could be taught by the firms to students who volunteer to pay some fees to the firm. Students of the following Kendriya Vidyalayas in Delhi have paid fees in advance to avail of the scheme:

1. Shalimarbagh
2. R.K. Puram, Sector-VIII
3. R.K. Puram, Sector-II
4. R.K. Puram, Sector-IV
5. No. 2, Delhi Cantt.
6. Tagore Garden.
7. Janakpuri
8. Andrewsaganj
9. Gole Market
10. INA Colony.

(c) No, Sir.

(d) to (f) The details are in the process of finalisation by the Kendriya Vidyalaya Sangathan.

Pay Fixation of Kendriya Vidyalayas Teachers

3908. SHRI N. E. BALARAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that fixation of pay of teachers of Kendriya Vidyalayas in senior scale admissible to them w.e.f. 1st January, 1986 has not yet been done in Delhi and some other regions; and

(b) if so, the details thereof and by when it is likely to be done?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b) Senior Scale is admissible to eligible teachers after completion of 12 years of regular service and as such, fixation of pay in Senior Scale from the applicable date is a continuing process. All the Assistant Commissioners of Regional Offices, including Delhi, are empowered to grant the senior scale, fix the pay as and when teacher of their regions become eligible.

Admission Under Special Dispensation Scheme

3909. SHRI N. E. BALARAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what is the in-take of students under different eligible categories in Kendriya Vidyalayas during the current academic session and in the preceding session;

(b) what is the total number of students granted admission under special Dispensation Scheme during the above sessions, class and Vidyalaya-wise;

(c) whether this number conforms to the recommendations made by Malini Bhattacharya Committee; and

(d) if so, the details thereof, and if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (d) The information is being collected and will be laid on the Table of the Sabha.

Other Backward Classes in the Country

3910. SHRI P. UPENDRA:

SHRI CHIMANBHAI MEHTA:

SHRI SARADA MOHANTY:

SHRI SHANKAR DAYAL

SINGH:

SHRIMATI MIRA DAS:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what is the number of other Backward Classes according to People of India Project and Mandal Commission Report in the country; and

(b) what is the other Backward Classes percentage of the population in Peoples of India Project?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) The total number of other Backward Classes according to Matidal Coranussiioa report is 3623. Against this the total number of other Backward Classes identified and studied by People of India Project is 1500.

(b) The total percentage of the other Backward Classes studied under the People of India project against the Mandal Commission report is 41.4.

[CDS Project in Madhya Pradesh and Bihar]

3911. SMT. VEENA VERMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any project to expand Integrated Child Development Scheme with World Bank assistance has lately been prepared for Madhya Pradesh and Bihar;

(b) if so, the details thereof, indicating the World Bank and Central Government aid therefor; and

(c) the steps being taken to implement the same?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Yes, Sir.

(b) and (c) A proposal for World Bank Assisted Integrated Child Development Services (ICDS) Project for Bihar and Madhya Pradesh has been prepared and negotiated with the World Bank. The

proposal is awaiting clearance of the World Bank. It envisages coverage of 207 blocks in Bihar and 229 blocks in Madhya Pradesh.

The project cost, excluding Supplementary Nutrition has been estimated at Rs. 596.23 crores, out of which 29.15 crores constitutes the state's share while the rest constitutes the central share. World Bank's assistance to Govt. of India is expected to be around 90% of the total expenditure.

The Project is expected to provide, apart from normal ICDS services, certain additional and innovative activities.

Monitoring of the Expenditure on I.C.D.S.

3912. SHRI RAJUBHAI A.

PARMAR:

SMT. VEENA VERMA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of the Integrated Child Development Scheme Projects under implementation in each State:

(b) Central and World Bank aid made available for this purpose this year; and

(c) the steps taken/being taken to monitor the expenditure thereon?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) The details of ICDS Projects under implementation alongwith Central and World Bank assistance made available for the purpose, during this year, are given in the statement, (*see below*).

(c) A computerised MIS is functioning in the Department to monitor the implementation of ICDS with particular reference to the administration health, nutrition and pre-school components of the scheme each month. Detailed Health and Nutritional aspects of the programme are also being monitored by the Central Technical Committee of the ICDS on a monthly basis. As regards monitoring of